


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP 175/241/HDB/2017
NAME OF THE COMPANY	Sreechandi Cold Storage Private Limited &(02)Others
NAME OF THE PETITIONER(S)	Ramanamurthy Mallampati
NAME OF THE RESPONDENT(S)	Sreechandi Cold Storage Private Limited &(02)Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.B.VIJAY BHASKAR	Advocate	VIJAY BHASKAR ADVOCATE @ G.MAIL.COM 9885210262	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Counsel for R1, R2 & R3	9542239039	V.V. 

Heard Mr.K.B.Viajay Bhaskar, learned counsel for the petitioner and Mr.V.Venkata Rami Reddy, learned counsel for the respondent.

Learned Counsel for the Respondents requested time to file reply. Post the case on 30.11.2017 for final hearing.



Member (Technical)



Member (Judicial)